

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-323
IB-2373/ND/2019

IN THE MATTER OF:

Krishna Surgical Specialities Pvt Ltd

Vs

Medeor Hospital Ltd

...Applicant

...Respondent

SECTION

U/s 9 of IBC Code, 2016

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

Order delivered on 18.03.2020

PRESENT:

For the Applicant

: Adv. Ashutosh, Adv. Gaurav, Adv. Abhishek

For the Respondent

:

ORDER

Ld. Counsel for the petitioner appeared and submitted that he has filed the withdrawal application. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List the case to **19.03.2020**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)